

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:24  
ANSWERED ON:22.07.2003  
LOANS FOR SELF EMPLOYMENT BY KVIC  
LAXMAN GILUWA;SHIVAJI MANE

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a) whether any scheme to provide loans for self employment to the handicapped persons and persons belonging to Scheduled Castes, Scheduled Tribes, backward classes and lower income groups is being run by the Khadi and Village Industries Commission (KVIC);
- (b) if so, the details thereof alongwith category-wise number of the persons benefited in each State under the scheme during the last three years;
- (c) whether the Government are formulating any new scheme in this regard;
- (d) if so, the details thereof;
- (e) whether the Government have received complaints of corruption under this scheme during this period; and
- (f) if so, the details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF AGRO AND RURAL INDUSTRIES (SHRI SANGH PRIYA GAUTAM )

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 24 FOR ANSWER C 22.07.2003

(a): Yes, Sir. The Government through Khadi and Village Industries Commission (KVIC) is already implementing the Rural Employment Generation Programme (REGP) Scheme for the development of Khadi and Village Industries throughout the country. Under this scheme, the KVIC provides margin money assistance at the rate of 25% of the project cost upto Rs. 10 lakhs and for the project above Rs. 10 lakhs and upto Rs. 25 lakhs, rate of margin money is 25% of Rs. 10 lakhs plus 10% on remaining cost of the project. In the case of SC/ST/ OBC/Women/ Physically Handicapped/Ex-Servicemen and Minority Community beneficiary / institution and for hill border and tribal areas, North Eastern Region, Sikkim, Andaman & Nicobar Island, Lakshadweep, the margin money grant is 30% of the project cost upto Rs. 10 lakhs but above this amount and upto Rs. 25 lakhs it is 30% of Rs. 10 lakhs plus 10% of the remaining cost of the project. Under this scheme, the beneficiary's contribution is 10% of the project cost. In case of SC/ST/ other weaker sections, beneficiary's contribution is 5% of the project cost. The implementation of the scheme is being financed through Public Sector Banks, Regional Rural Banks, State Cooperative Banks, etc.

(b): Details of category-wise number of the persons benefited in each State under REGP during the last 3 years is at Annexure-I.

(c): No, Sir.

(d): Does not arise.

(e): Yes, Sir.

(f): Complaints regarding irregularities/deficiencies etc. pertaining to delays in release of margin money to the beneficiaries or release of margin money to ineligible units have been received. The concerned delinquent officials of the Banks and the KVIC, have been proceeded against as per rules.